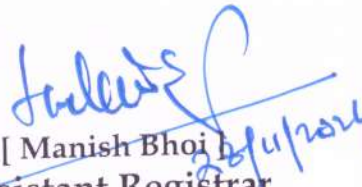


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

**CONSTITUTION OF KOLKATA BENCHES FROM 02/12/2024 TO 05/12/2024
[06/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]**

"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"C" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM) Bench will not function only on 02/12/2024 (Monday)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Patna" Bench)
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)

- Note :**
- 1. "B" Bench of Kolkata & "Guwahati" Bench will not function this week.**
 - 2. "C" Bench of Kolkata will not function on 02/12/2024 (Monday).**
 - 3. "A" Bench of Kolkata will start after completion of "Patna" Bench.**
 - 4. "SMC" Bench of Kolkata will start after completion of "C" Bench.**


[Manish Bhoi]
Assistant Registrar
ITAT, Kolkata

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 02-DECEMBER-2024 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID-GNG-ECRB-ZSA

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 93/KOL/2023	2015-16	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	
2	IT(SS)A 94/KOL/2023	2016-17	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	
3	IT(SS)A 95/KOL/2023	2017-18	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	
4	ITA 1319/KOL/2024	2012-2013	[A] WEXFORD SALES PVT LTD	
5	ITA 179/RPR/2022	2013-14	[A] LIZARD TRADING PVT. LTD.	
6	ITA 180/RPR/2022	2014-15	[A] LIZARD TRADING PVT. LTD.	
7	ITA 182/RPR/2022	2016-17	[A] LIZARD TRADING PVT. LTD.	
8	ITA 786/KOL/2024	2017-18	[A] MAJESTIC DEALMARK PVT. LTD.	
9	ITA 863/KOL/2024	2011-12	[D] RAIC INTEGRATED SPONGE AND POWER PVT. LTD.	
10	ITA 893/KOL/2024	2017-18	[D] S M NIRYAT PVT. LTD.	
11	ITA 960/KOL/2024	2014-15	[D] HAJI ABDUL MAJID MEMORIAL PUBLIC TRUST	


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28-Nov-2024

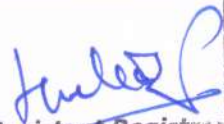
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 03-DECEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID-GNG-ECRB-ZSA

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 24/KOL/2024	2013	[A] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
2	CO 25/KOL/2024	2015	[A] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
3	ITA 1225/KOL/2023	2017-18	[A] SIMA DHARA	
4	ITA 1318/KOL/2023	1993-94	[A] ITC LIMITED, KOLKATA.	
5	ITA 1325/KOL/2023	2014-15	[A] ASHOK KUMAR MAITI	
6	ITA 1343/KOL/2023	1992-93	[A] ITC LIMITED	
7	ITA 744/KOL/2024	1993-1994	[D] ITC LIMITED	
8	ITA 745/KOL/2024	1992-1993	[D] ITC LIMITED	
9	ITA 1287/KOL/2024	2011-2012	[A] M/S. VAACHI INTERNATIONAL PVT. LTD.	
10	ITA 1296/KOL/2024	2013-2014	[A] TECHNA INFRASTRUCTURE PVT. LTD.	
11	ITA 1540/KOL/2024	2013-14	[D] VINOD NIRMAN PRIVATE LIMITED	
12	ITA 1614/KOL/2024	2010-2011	[A] M/S. MUKESH LIFESTYLE PVT. LTD.	
13	ITA 1698/KOL/2024	2013	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
14	ITA 1699/KOL/2024	2015	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	
15	ITA 1886/KOL/2024	2015-2016	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
16	ITA 1887/KOL/2024	2017-2018	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
17	ITA 1923/KOL/2024	2014-2015	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
18	ITA 1924/KOL/2024	2014-2015	[A] RAJIV OHRI	
19	ITA 2082/KOL/2024	2015-2016	[A] VINAYAK OIL & FACTS PVT. LTD.	


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28-Nov-2024

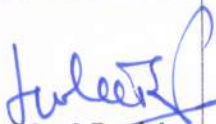
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID-GNG-ECRB-ZSA

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 678/KOL/2019	2012-13	[A] APPROVA EXPORT PVT. LTD.	
2	ITA 589/KOL/2024	2017-18	[A] INDIAN OIL PETRONAS PVT LTD.	
3	ITA 590/KOL/2024	2018-19	[A] INDIAN OIL PETRONAS PVT. LTD.	
4	ITA 828/KOL/2024	2020-21	[A] JOY GLOBAL (INDIA) PVT. LTD.	
5	ITA 905/KOL/2024	2017-18	[A] HIRANMOY DAS	
6	ITA 980/KOL/2024	2014-18	[A] NIGHTINGALE FINVEST PRIVATE LIMITED	
7	ITA 1252/KOL/2024	2018-2019	[A] HOWARD MEMORIAL SCHOOL	
8	ITA 1500/KOL/2024	2012-2013	[A] KISHORE TRADING COMPANY	
9	ITA 1523/KOL/2024	2020-21	[A] TIRUPATI NAG	
10	ITA 1524/KOL/2024	2020-21	[A] TIRUPATI NAG	
11	ITA 1531/KOL/2024	2013-14	[D] KOHINOOR BENGAL INFRASTRUCTURE PRIVATE LIMITED	
12	ITA 1900/KOL/2024	2015-2016	[A] NEENA BIHANI	


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28-Nov-2024

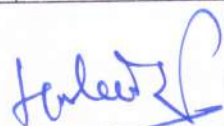
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 05-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID-GNG-ECRB-ZSA

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 45/KOL/2024	2019-20	[D] SUVENDU KUMAR MAJUMDER	
2	IT(SS)A 46/KOL/2024	2020-21	[D] SUVENDU KUMAR MAJUMDER	
3	ITA 1021/KOL/2023	2016-17	[D] BISHNUPUR PUBLIC EDUCATION INSTITUTE	
4	ITA 1029/KOL/2024	2013-14	[D] ARYANSH FORGING PRIVATE LIMITED	
5	ITA 1043/KOL/2024	2018-2019	[A] M/S. DHOSA CHANDANESWAR BRATYAJANA SAMITY	
6	ITA 1110/KOL/2024	2008-2009	[A] THE HOOGLY MILLS COMPANY LTD.	
7	ITA 1113/KOL/2024	2011-2012	[A] DHAR & COMPANY PVT. LTD.	
8	ITA 1119/KOL/2024	2016-2017	[A] RAI BHAGWAN DAS BAGLA BAHADURS MARWARI HINDU HOSPITAL	
9	ITA 1264/KOL/2024	2014-2015	[A] UMANG COMMO TRADE PVT. LTD.	
10	ITA 1649/KOL/2024	2012-13	[D] BHAWANI CONSTRUCTION PVT. LTD.	
11	ITA 1657/KOL/2024	2015-2016	[A] YUVRAAZ NOPANY	
12	ITA 1768/KOL/2024	2012-2013	[A] MITHU PAL	
13	ITA 1770/KOL/2024	2016-2017	[A] RUPESH MIHARIA	
14	ITA 1774/KOL/2024	2022-2023	[A] KAYDEE FOUNDATION	
15	ITA 1823/KOL/2024	2009-2010	[A] RAN INTERNATIONAL PVT. LTD.	
16	ITA 1840/KOL/2024	2013-2014	[A] AASHIRWAD EXCLUSIVE SAREE SALES PVT. LTD.	
17	ITA 2077/KOL/2024	2017-2018	[A] SAURAV MITTAL	
18	ITA 2088/KOL/2024	2013-2014	[A] JITENDRA KEJRIWAL	
19	ITA 2092/KOL/2024	2020-2021	[A] NADIA DISTRICT CENTRAL CO-OPERATIVE BANK LTD.	
20	ITA 1/KOL/2024	2009-10	[A] AHINSHA MANAGEMENT PVT. LTD.	
21	ITA 2/KOL/2024	2010-11	[A] AHINSHA MANAGEMENT PVT. LTD.	


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28-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 03-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

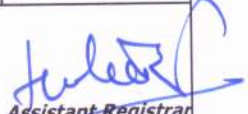
GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 385/KOL/2022	2017-2018	[A] TATA CONSUMER PRODUCTS LIMITED (ERSTWHILE TATA GLOBAL BEVERAGES LIMITED)	
2	ITA 426/KOL/2022	2018-2019	[A] TATA CONSUMER PRODUCTS LIMITED	
3	ITA 928/KOL/2023	2015-2016	[A] MAYNAGORI C S SHOP	
4	ITA 64/KOL/2024	2014-2015	[A] ANUP NAYAK	
5	ITA 338/KOL/2024	2011-12	[D] HINDUSTHAN NATIONAL GLASS AND INDUSTRIESLIMITED	
6	ITA 519/KOL/2024	2015-2016	[A] USHA DEVI MITTAL AGARWAL	
7	ITA 520/KOL/2024	2017-2018	[A] USHA DEVI MITTAL AGARWAL	
8	ITA 672/KOL/2024	2017-18	[A] SRIDHARPUR CO-OPERATIVE BANK	
9	ITA 1152/KOL/2024	2015-2016	[A] MAYNAGORI C S SHOP	
10	ITA 1339/KOL/2024	2015-2016	[A] ANJU NEOTIA	
11	ITA 1552/KOL/2024	2015-2016	[A] BARENDRA NATH DEY	
12	ITA 1966/KOL/2024	2020-2021	[A] DIC FINE CHEMICALS PVT. LTD.	
13	ITA 1967/KOL/2024	2020-21	[A] APEEJAY SHIPPING LIMITED	
14	ITA 1970/KOL/2024	2017-18	[A] TANVEER ALAM	


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1433/KOL/2023	2021-22	[A] M/S SIGNIFY NETHERLANDS B.V.	
2	ITA 198/KOL/2021	2016-17	[A] M/S SIGNIFY HOLDING B.V.(EARLIER KNOWN AS PHILIPS LIGHTING HOLDING B.V.	
3	ITA 14/KOL/2020	2015-16	[A] AKZO NOBEL INDIA LTD.	
4	ITA 228/KOL/2021	2016-17	[A] AKZO NOBEL INDIA LTD.	
5	ITA 190/KOL/2022	2017-18	[A] AKZO NOBEL INDIA LTD.	
6	ITA 1987/KOL/2024	AY 2020-21	[A] AKZO NOBEL INDIA LIMITED	
7	ITA 150/KOL/2024	2015-16	[D] S K SARAWAGI AND COMPANY PRIVATE LIMITED	
8	ITA 151/KOL/2024	2016-17	[D] S K SARAWAGI AND COMPANY PVT LTD	
9	ITA 173/KOL/2024	2010-2011	[D] CHEMEX OIL PRIVATE LIMITED	
10	ITA 174/KOL/2024	2011-2012	[D] CHEMEX OIL PRIVATE LIMITED	
11	ITA 175/KOL/2024	2012-2013	[D] CHEMEX OIL PRIVATE LIMITED	
12	ITA 176/KOL/2024	2013-2014	[D] CHEMEX OIL PRIVATE LIMITED	
13	ITA 177/KOL/2024	2015-2016	[D] CHEMEX OIL PRIVATE LIMITED	
14	CO 40/KOL/2024	2010-2011	[A] ACIT, CIRCLE-7(1), KOLKATA	
15	CO 41/KOL/2024	2012-2013	[A] ACIT, CIRCLE 7.1, KOLKATA	
16	ITA 1451/KOL/2024	2019-2020	[A] INTEGRATED FIRE PROTECTION PVT. LTD.	
17	ITA 1977/KOL/2024	2020-21	[A] SIKA INDIA PVT. LTD.	
18	ITA 1980/KOL/2024	NA	[A] KALYAN	
19	ITA 1983/KOL/2024	2011-12	[D] ADHUNIK CEMENT LIMITED	
20	ITA 1986/KOL/2024	2012-2013	[A] SALARPURIA PROPERTIES PVT. LTD.	


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29-Nov-2024

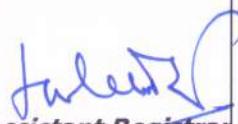
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 05-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 18/KOL/2018	2009-10	[A] HIMATSINGKA SEIDE LIMITED	
2	IT(SS)A 19/KOL/2018	2011-12	[A] HIMATSINGKA SEIDE LIMITED	
3	IT(SS)A 21/KOL/2018	2009-10	[D] M/S. HIMATSINGKA SEIDE LIMITED	
4	IT(SS)A 22/KOL/2018	2010-11	[D] M/S. HIMATSINGKA SEIDE LIMITED	
5	IT(SS)A 23/KOL/2018	2011-12	[D] M/S. HIMATSINGKA SEIDE LIMITED	
6	IT(SS)A 24/KOL/2018	2012-13	[D] M/S. HIMATSINGKA SEIDE LIMITED	
7	IT(SS)A 25/KOL/2018	2013-14	[D] M/S. HIMATSINGKA SEIDE LIMITED	
8	ITA 557/KOL/2018	2013-14	[A] HIMATSINGKA SEIDE LIMITED	
9	ITA 191/KOL/2022	2017-18	[A] INDIAN EXPLOSIVES PVT. LTD.	
10	ITA 556/KOL/2022	2018- 2019	[A] INDIAN EXPLOSIVES PVT. LTD.	
11	ITA 212/KOL/2023	2018-19	[A] AKZO NOBEL INDIA LIMITED	
12	ITA 272/KOL/2023	2013-14	[A] NATWEST MARKETS PLC	
13	ITA 1166/KOL/2023	2011-12	[A] M/S. NOVELTY COMMOTRADE PRIVATE LTD.	
14	ITA 1408/KOL/2024	2013- 2014	[A] SUSHIL KUMAR AGARWAL	
15	ITA 1564/KOL/2024	2020- 2021	[A] CHITTARANJAN LOCOMOTIVE WORKS COOPERATIVE CREDIT SOCIETY LIMITED	


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29-Nov-2024

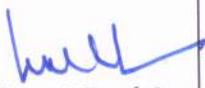
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 02-DECEMBER-2024 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1753/KOL/2024	2013-2014	[A] RANJIT KUMAR MODI	
2	ITA 1855/KOL/2024	2017-2018	[A] PANCGHVARNAM THANGARAJ	
3	ITA 1856/KOL/2024	2015-2016	[A] TRIDIP ROY	
4	ITA 1859/KOL/2024	2017-2018	[A] RAJESH KUMAR DALMIA	
5	ITA 1860/KOL/2024	2017-2018	[A] K T HANDLOOMS, BURDWAN	
6	ITA 1861/KOL/2024	2017-18	[A] SYED SIRAJUDDIN MIR	
7	ITA 1871/KOL/2024	2009-10	[A] SASWATI SAMAI	
8	ITA 2081/KOL/2024	2018-2019	[A] SEKHPARA MANIKORE SAMABAY KRISHI UNNAYAN SAMITH LTD.	
9	ITA 2083/KOL/2024	2013-2014	[A] UNICORN DEALTRADE PVT. LTD.	
10	ITA 2085/KOL/2024	2017-2018	[A] ALIP MITRA	
11	ITA 2087/KOL/2024	2017-2018	[A] SOCIETY FOR COMMUNITY INTERVENTION & RESEARCH	
12	ITA 563/KOL/2022	2015-2016	[A] LITTLESKY DEALTRADE PVT. LTD.	


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 03-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID IS=XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1042/KOL/2023	2014-15	[A] SANTOSH DEVI SONI	
2	ITA 1354/KOL/2024	2018- 2019	[A] MANAS	
3	ITA 1355/KOL/2024	2019- 2020	[A] MANAS	
4	ITA 1356/KOL/2024	2020- 2021	[A] MANAS	
5	ITA 1357/KOL/2024	2022- 2023	[A] MANAS	
6	ITA 1385/KOL/2023	2014-15	[A] CHATTERJEE RESOURCE PVT. LTD.	
7	ITA 19/KOL/2024	2009-10	[A] DAMODAR DISTRIBUTORS PVT. LTD.	
8	ITA 689/KOL/2024	2013-14	[A] M/S VIBHUTI MARKETING PVT. LTD.	
9	ITA 743/KOL/2024	2012-13	[A] ANAMIKA CAPITAL FINANCE PRIVATE LIMITED	
10	ITA 746/KOL/2024	2011-12	[A] CUBE INFRASTRUCTURE PRIVATE LIMITED	


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1012/KOL/2023	2014-15	[A] SAYED SOFICK ALI	
2	ITA 1059/KOL/2024	2018- 2019	[A] REKHA RANI GUPTA	
3	ITA 107/KOL/2024	2017-18	[A] GAZOLE L S COOPERATIVE MARKETING SOCIETY LTD.	
4	ITA 1277/KOL/2024	2013- 2014	[A] M/S. ANNLEELA VINIMAY PVT. LTD.	
5	ITA 1382/KOL/2024	2015-16	[A] YOUTH POTENT POTATION	
6	ITA 1441/KOL/2024	2017- 2018	[A] KALIPADA NASKAR	
7	ITA 1628/KOL/2024	2017- 2018	[A] TAFFAZUL MOLLAH & SONS	
8	ITA 1882/KOL/2024	2015- 2016	[A] BHASKARDEV MUKHERJEE	
9	ITA 1888/KOL/2024	2017- 2018	[A] DHAN PRASAD NEPAL	
10	ITA 1895/KOL/2024	2015- 2016	[A] SANJAY SUREKA	
11	ITA 882/KOL/2024	2017-18	[A] KOLKATA CRAFT COMBINE SOCIETY	


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 05-DECEMBER-2024 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID IS=XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1176/KOL/2024	2017-2018	[A] SANGHAMITRA HAZRA	
2	ITA 1178/KOL/2024	2013-2024	[A] SARA INFRA PRMOTERS PRIVATE LIMITEDD	
3	ITA 1179/KOL/2024	2014-2015	[A] SARA INFRA PROMOTERS PRIVATE LIMITED	
4	ITA 1258/KOL/2024	2017-2018	[A] MINTU MALLICK	
5	ITA 1286/KOL/2023	2016-17	[D] COAL MINES AUTHORITY LTDS EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD	
6	ITA 1287/KOL/2023	2017-18	[D] COAL MINES AUTHORITY LTDS EMPLOYEES CO OPERATIVE CREDIT SOCIETY LTD	
7	ITA 1288/KOL/2023	2018-19	[D] COAL MINES AUTHORITY LTDS EMPLOYEES CO OPERATIVE CREDIT SOCIETY LTD	
8	ITA 1289/KOL/2023	2020-21	[D] COAL MINES AUTHORITY LTDS EMPLOYEES CO OPERATIVE CREDIT SOCIETY LTD	
9	ITA 1594/KOL/2024	2012-13	[D] ALOSHA MARKETING PVT LTD	
10	ITA 2095/KOL/2024	2020-2021	[A] DEBABRATA PAUL	
11	ITA 2098/KOL/2024	2012-2013	[A] CLASSIC GROWERS LTD.	
12	ITA 638/KOL/2023	2010-11	[A] KARTICK CHANDRA HAIT	
13	ITA 687/KOL/2023	2014-15	[A] KARTICK CHANDRA HAIT	
14	ITA 817/KOL/2024	2013-14	[A] KANCHAN DEVI BAHETI	


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 03-DECEMBER-2024 (TUESDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	236	KOL	2024	2013-14	[A] SANGEETA DEVI ANCHALIA	SMC

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	942	KOL	2024	2020-2021	[A] SANKAR SAHA	B
2	ITA	943	KOL	2024	2020-2021	[A] SANKAR SAHA	B


Assistant Registrar
29-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 04-DECEMBER-2024 (WEDNESDAY)

BEFORE **SHRI SANJAY GARG, JUDICIAL MEMBER**
AND **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	IT (SS) A	48	KOL	2023	2018-19	[A] ADITYA PLAZA MAKERS PVT LTD	B

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	234	KOL	2023	2014-15	[D] M/S. PHILIPS CARBON BLACK LTD.	C
2	ITA	682	KOL	2023	2011-12	[A] M/S CAPRICORN INFRAPROJECTS PVT. LTD.	A


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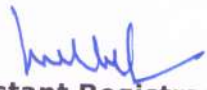
INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 05-DECEMBER-2024 (THURSDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	1344	KOL	2019	2009-10	[A] IDEAL FERTILIZERS PVT. LTD.	A


Assistant Registrar
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